

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:7309
ANSWERED ON:15.05.2002
AMOUNT SPENT BY CIVIL WING
BALIRAM

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

to the reply given to Unstarred Question No.3902 dated April 17, 2002 and state:

- (a) whether the expenditure incurred by the Civil Wing to the tune of crores of rupees during the last three years were in accordance with the norms fixed by the CPWD;
- (b) whether any offices in MTNL has power to spend the funds in excess of the norms laid down by CPWD under the Head 'Maintenance' and after the earlier norms in the this regard;
- (c) whether the laid down norms in regard to requirement/requisition have been violated; and
- (d) if so, the measures being taken by the Government to check the unnecessary expenditure of crores of rupees being incurred in the name of maintenance?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SIKDAR)

(a) & (b): Sir, the CPWD norms are not directly applicable as the buildings being maintained by MTNL are of different nature than those maintained by CPWD and maintenance requirements are also different.

The maintenance expenditure includes expenditure on maintenance of Air-conditioning, Generators, Service Station, Fire Fighting, Duct work, Tower work, conservancy etc. which are not included in the CPWD norms. The expenditure also includes expenditure incurred on addition, alteration, replacement and special repairs etc.

(c) & (d) Sir, the expenditure is being incurred as per the actual requirement/requisition. However, steps are being taken to formulate and prescribe suitable guidelines/norms for the MTNL.